

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/324/ (IB)/2017  
NAME OF THE PETITIONER(S) : SANMAC MOTOR FINANCE LTD  
NAME OF THE RESPONDENT(S) : RAVISHANKAR INDUSTRIES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. MUKUNDAH

Counsel for Petitioner

O. H. B. for R. MUKUNDAH

ORDER

Counsel for petitioner present and prayed time for his submissions in relation to the compliance of the statutory requirements of the IB Code, 2016. No representation on behalf of the respondent. Time extended at request. Put up on 26.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)